## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL		
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/6/2016	
NAME OF THE PETITIONER(S)	: Marg Ltd + 3	
JAME OF THE RESPONDENT(S)	: Karaikal Port Pvt Ltd + 8	
NDER SECTION	: 241/242	
.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
SHONA MALUT  A-ASIR BASHA	Counsel for Respondent 2 to 5	A. * AifGe
V-J. ARUL RAJ	Counsel for Petr	bishla'
· Indunati Raci	Counsel for & Respt	PLde
RAJENDRAN RAGHAVA	Coursel for kess	All
RUBINI-IC N.P. Vijay Eumal	Council for Petitions	Just on le
1. Pradeep IM Onvol Coron R Onvolution	Com for Korcher P.	

## **ORDER**

Counsel representing both the parties are present. The matter shall be posted alongwith CP 7/2016. Put up on 16.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)